

**Central Administrative Tribunal
Principal Bench**

**CP No.592/2016
In OA No.1352/2016**

New Delhi, this the 17th day of March, 2017

**Hon'ble Mr. Justice Permod Kohli, Chairman
Hon'ble Mr. K.N. Shrivastava, Member (A)**

Smt. Rekha Sirohi (Aged about 60 years)
W/o Sh. Lt. Col. C.s. Sirohi
R/o Flat No.528, Sector 28
Noida-201301

Working as Teacher in MCD School
MCD Primary School, New Kondly 'A' Block
Delhi-110096.

Now called as:
MCD Pratibha Vidyalaya New Kondly, 'A' Block
Delhi-110096.

Now promoted as T.G.T. Social Science
In RSKV Kondli, Delhi-91. ..Applicant

(By Advocate: Shri G.D. Chawla)

Versus

1. Shri Mohan Jeet Singh, Commissioner, EDMC
Udyog Sadan, Industrial Area
Patpar Ganj, Delhi-92.
2. Sh. Sanjay Total
DDE/DDO (Education Department)
EDMC, Anand Vihar (Jagriti Enclave, Block-D)
Delhi-110091. ..Respondents

(By Advocate: Ms. Sangita Rai)

ORDER (ORAL)

Justice Permod Kohli, Chairman :-

Vide order dated 29.04.2016 passed in OA No.1352/2016, a direction was issued to the respondents to

consider the representation of the applicant in the light of the judgment dated 08.09.2015 passed in OA No.1586/2014 and pass consequential order within a period of three months. Ms. Sangita Rai, appearing for the respondents has placed on record copy of order dated 09.02.2016 whereby the representation of the applicant has been decided.

2. In this view of the matter, the Order of this Tribunal stands complied with. Proceedings dropped. The applicant is at liberty to seek remedial measure in accordance with law, if aggrieved.

(K.N. Shrivastava)
Member(A)

(Justice Permod Kohli)
Chairman

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